

### Track Fractures

1771. SHRI S.M. LALJAN BASHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of "Track Fractures" are becoming a common phenomenon on the Madras-Vijayawada track;

(b) the reasons for such "Track or Rail Fracture"; and

(c) the steps being taken to improve the quality of rails ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) No, Sir. In the section between Madras-Vijayawada this year since April'93 a total of 94 Nos. of track fractures (rail/weld failures) have taken place. Considering the track length of 864 Kms (both lines) between Madras and Vijayawada, this is not considered to be high.

(b) The railway track between Madras-Vijayawada is in close proximity of the sea coast. The rails and welds are, therefore, subject to the heavy corrosion which is the cause of most of the fractures occurring in this section.

(c) The condition of track (rails and welds) is monitored very closely in this area visually as well as with the help of ultrasonic flaw detectors. Rails and welds found defective during these checks are replaced immediately.

The painting of rails and welds is also carried out in this section at frequent intervals to minimise the corrosion.

Corroded, wornout and overaged rails and welds are replaced on programmed basis. During the year 1992-93 rails in 68 Track Kms (TKM) and welds in 35 TKM were renewed. During the current year so far rails 77 TKM and welds in 41 TKM have been renewed. Rails in further 54 TKM and welds in 68 TKM are proposed to be renewed upto March'94.

### Yoga Teachers in Kendriya Vidyalayas

1772. SHRI PARASRAM BHARDWAJ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a large number of posts of Yoga Teachers are lying vacant in the Kendriya Vidyalayas, particularly in Madhya Pradesh;

(b) if so, the number of such posts lying vacant for more than one year;

(c) the action taken so far to fill up these posts and the present position in this regard; and

(d) the reasons for delay in filling up these posts ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Kendriya Vidyalayas Sangathan has intimated that at present 213 number of posts (including Part-time) of yoga teachers are lying vacant in its Vidyalayas out of the total sanctioned strength of 639 (including Part-time). In Madhya Pradesh 30 regular and 1 part-time post of yoga teachers have been sanctioned. Out of which 21 regular posts have been lying vacant for more than one year.

(c) and (d) Pending finalisation of the service conditions of yoga teachers who were initially appointed on a temporary basis, further recruitment to these posts has been withheld.

#### **Committee on Idgah Slaughter House**

1773. SHRI BAPU HARI CHAURE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a Committee was appointed to inquire into the working conditions of Idgah Slaughter house in Delhi;

(b) whether the Government have received its report; and

(c) if so, the details thereof and the steps taken by the Government to implement the recommendations of the Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) No, Sir. Ministry of Agriculture has not appointed a Committee to inquire into the working conditions of Idgah Slaughter house in Delhi.

The Hon'ble High Court of Delhi vide Judgement dated the 1st October, 1992 in connection with Writ Petition Nos. 2267/90. 158/91 and 830/92 directed constitution of a Committee to be headed by Commissioner, Municipal Corporation of Delhi or his delegate to suggest ways and means for improving the hygienic and environmental conditions in the slaughter house and its vicinity and also to monitor the implementation of the suggestions made.

A Committee has been constituted under the chairmanship of Commissioner, Municipal Corporation of Delhi and held

two Meetings on 3rd December, 1992 and 23rd September, 1993.

High Court of Delhi also appointed a team of local Commissioners who visited the slaughter house and submitted comprehensive report about working conditions of Idgah Slaughter-House to the High Court.

(b) The Government has not received its report.

(c) The Government will take necessary steps to implement the recommendations when report is received.

*[Translation]*

#### **Opening of Sports School**

1775. SHRI RATILAL VARMA:

SHRI PRAKASH V. PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any proposals have been received from Gujarat and Maharashtra seeking approval and financial aid to open Sports Schools and Colleges in the States;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY